

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 737 of 2019 CP 14 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020**

Name of the Company:

Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Pvt Ltd & Ors

Section:

IA For Directions

ORDER

Learned Counsel Ms. Natasha Dhruman Shah appeared for the Petitioner.

Learned PCS Mr. Kunjan Dalal appeared for the Respondent.

Matter stands adjourned for further consideration 12.01.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of November, 2020.


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**